

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 125
201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

.... Applicant/petitioner

Order under Section 391-394

Order delivered on 31.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner/Applicant: -

For the OL

For the RD

For the ITD

Mr. Shubham Pandey, Adv.

Mr. C. Balooni, CP

Ms. Easha Gurung, Adv. for Ms. Lakshmi Gurung,
Standing Counsel for Income Tax Department

ORDER

The matter is part heard before the regular bench.

List on 28.02.2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)